

BENCH-I

Mention

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.254/KB/2017
I.A.No. 521/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30th November 2017, 10.30 A.M

Name of the Company		Sanjay Kariwala & Ors.-Vs-Kariwala Designers Pvt.Ltd. & Ors.	
Under Section		241/242	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. RATNAKAR BARTI, SR. ADV
2. SWAPNA CHOUHAN, ADV
3. SIDDHARTHA SHARMA, ADV

[Signature]
L, L, 3, 485

[Signature]
30/11/2017

1. MR. NIRMALYA DASGUPTA, Adv.
2. MR. SHOUNAK MITRA, Adv.
3. MS. PRITHA BASU, Adv.
4. MS. ARYAA CHATTERJEE, Adv.

for the *[Signature]*
petitioner 30/11/17.

P.T.O.

ORDER

Ld. Counsel for the petitioners and the respondent nos. 2 to 5 are present.

The case is already listed on 15/12/2017. Therefore, no need to pass any order on IA.

Reply may be filed within 10 days with a copy in advance to the opposite parties. Thereafter rejoinder, if any, may be filed within 7 days with a copy in advance to the opposite parties.

List on **19/12/2017** instead of 15/12/2017 along with I.A.



(Jinan K.R.)
Member (J)



(V.P. Singh)
Member (J)